

MyP & ND

M. R. Rajendran Nari for the applicant.
P. V. M. Nambiar for the respondents

The learned Counsel for the respondents
Prays for two days time for producing
the relevant records, a list for final
hearing on 29.6.90

By H.
27/6/90

MyP & ND

M. R. Rajendran Nari for applicant
C. S. Ramamurthy for respondents

At the request of the learned
Counsel for the respondents list for
final hearing on 17.7.90

By H.
29/6/90

17.7.90

SPM 2 AV 14

Mr. M R Rajendran Nari
Mr. P V M Nambiar

List for final hearing on

3.8.90

Sub:
17.7.90

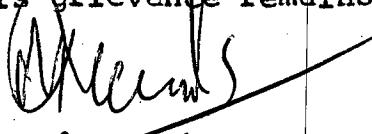
3.8.90

SPM & AVH

(Order Hon'ble EC)

Miss. Asha PV-for applicant.
Mr. PV Madhavan Nambiar-for respondents.

The learned counsel for the applicant wishes to withdraw the application with liberty to move this forum in case his grievance remains unredressed. Accordingly the application is closed as withdrawn with liberty to the applicant to move this forum in accordance with law and if so advised, in case his grievance remains unredressed.


(A.V. Haridasan)

Judicial Member


(S.P. Mukerji)

Vice Chairman

3.8.90